



SECRETARY-GENERAL, RAJYA SABHA: A PROFILE AND A WORK STUDY OF ACTIVITIES

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PREFACE

- 1. This publication seeks to provide an overview of functions and responsibilities of Secretary-General, Rajya Sabha, who, besides being the administrative head of the Rajya Sabha Secretariat also acts as the parliamentary advisor to the Hon'ble Chairman and, through him, to the House. An attempt has been made through this publication to capture the entire spectrum of activities, as far as possible, undertaken by Secretary-General, Rajya Sabha in discharge of his parliamentary and administrative duties.
- 2. For the purpose of the study, O&M Section conducted a work sample for two weeks (one week each during session and non-session period) in year 2010 to assess the time spent by Secretary-General on all activities *viz*. Parliamentary and Administrative. Data pertaining to files perused by Secretary-General in year 2008 was also used to get a fair idea of entire functioning of Secretary-General. A further elaborate study of Parliamentary duties performed by Secretary-General, Rajya Sabha was also undertaken in year 2011. For the purpose of this study too, a work sample for two weeks (one week each during session and non-session period) was taken to determine time spent by Secretary-General in performing Parliamentary activities only.
- 3. This publication, it is hoped, would be found useful by those interested in the functioning of the parliamentary system, in general, and the Rajya Sabha Secretariat, in particular.

New Delhi January 2012 V.K. Agnihotri Secretary-General Rajya Sabha

Introduction

- Article 98 of the Constitution prescribes for a separate secretarial staff for each House of Parliament. Article 64 provides that the Vice-President of India shall be ex-officio Chairman of the Council of States (Rajya Sabha) and Article 89 mandates the Council to choose one of its Members as Deputy Chairman. Secretary-General is the third most important functionary of the Rajya Sabha after Chairman, Rajya Sabha and Deputy Chairman, Rajya Sabha. He is an officer of the House and is chosen and appointed by the Chairman, Rajva Sabha. In the Warrant of Precedence he holds the rank corresponding to the Cabinet Secretary, who is the Senior-most bureaucrat in the Government of India. In the Rajya Sabha Chamber he occupies a seat just below the Chairman's seat and is available for consultation and advice on procedural matters. For discharging the functions he should be well equipped with rich experience and knowledge of Parliamentary procedures, practices and precedents.
- Historically, the Post of Secretary was created for Rajya Sabha in 1952. The post, since its creation, has been equivalent to the Secretary to Government of India. The Fourth Schedule to the Rajya Sabha Secretariat (Recruitment & Conditions of Service) Order, 1957, in fact, specifically provides that in respect of all matters for which special provision was not made in the rules, the conditions of service of the Secretary were equivalent to the Secretary to Government of India. The post of Secretary was re-designated as Secretary-General w.e.f. 15.11.1973. The post, however, continued to remain equivalent to the post of Secretary to Government of India. The pay scale, position and status of the post of Secretary-General was made equivalent to that of the post of Cabinet Secretary in the Government of India w.e.f. 23.05.1990 on the recommendation of the Committee of Parliament appointed by the Chairman, Rajya Sabha and Speaker, Lok Sabha.
- 1.3 It is expected of the Secretary-General that he should be

conversant with all matters that have a reference to the Rajya Sabha and its business; whether it relates to some constitutional issue or some procedural point that should be followed in given circumstances. He is the advisor to the Chairman in the matters concerning Rajya Sabha or its Secretariat. He is expected to be the repository of the accumulated wisdom of the House; the custodian of its culture, traditions and precedents. In fact, efficacy of the House greatly depends on the professional competence of Secretary-General and the supporting personnel. It is, therefore, expected of the Secretary-General to possess certain special abilities, characteristics, traits, and a particular kind of experience, orientation and aptitude. He may be in the thick of politics but he is not a politician. Profiling such a functionary is not only unprecedented but is fraught with the risk of chartering unknown territories.

- 1.4 The Secretary-General is appointed by the Chairman, Rajya Sabha from amongst those who have made their mark by long years of service in the Parliament or State Legislatures or the Civil Service. Once appointed, if he/she is already in parliamentary service, he/she may continue in his/her post until the attainment of 62 years of age. At the discretion of the Chairman, any other suitable person may be appointed as Secretary-General on contractual basis; in which case, the terms and conditions of his appointment are governed by the contract.
- 1.5 In his capacity as the Officer of the House, the Secretary-General enjoys the privileges of freedom from arrest, save on a criminal charge¹. He cannot be obstructed in the execution of his duty, as it would amount to contempt of the House. The House treats as breach of its privilege not only acts directly tending to obstruct the Secretary-General or other officers in the performance of their official duty but also any conduct which may indirectly deter them from doing their duty. He is answerable only to the Presiding Officer of the House and his action cannot be discussed inside the House.

Erskine May's *Treatise on the Law, Privileges, Proceedings and Usage of Parliament,* Twenty-first edition, Butterworths, London, 1989, pp. 129-30.

Parliamentary Responsibilities of Secretary-General

- 2.1 With regard to Parliamentary functions, many of the responsibilities of Secretary-General are prescribed in the Rules of Procedure and Conduct of Business in Rajya Sabha, but others have evolved in the form of practices and conventions. His first responsibility is that whenever a session of the House is called, he issues, on the basis of the Summoning Order of the President, summons to each Member of Rajya Sabha to attend the session.
- 2.2 When the President arrives to address both Houses of Parliament assembled together, the Secretaries-General, Rajya Sabha and Lok Sabha, along with the Chairman, Rajya Sabha; Speaker, Lok Sabha; Prime Minister and Minister of Parliamentary Affairs, receive the President at the gate of the Parliament House and escort him/her to the Central Hall in a procession. Similarly, the Secretaries-General join the procession when the President departs. After the conclusion of the President's Address, the Secretary-General lays, on the Table of Rajya Sabha, a copy of each, duly authenticated by the President, of the Hindi and English versions of the Address. This is done so that the Address forms part of and is incorporated in the proceedings of the House.
- 2.3 He keeps a Roll of Members of the House which must be signed, in his presence, by every newly-elected Member before taking his seat.
- 2.4 The Secretary-General is responsible for the arrangement of the Government business in such order as the Chairman may, in consultation with the Leader of the House, determine. He accordingly prepares a List of Business for each day of the session. He circulates the List of Business, lists of admitted questions, notices, bulletins and other papers, which are required to be made available to Members under the rules. Every notice, such as the notice of a question, motion, resolution, Bill, amendment, question of privilege, calling attention or short duration discussion, etc., has to be given by

- Members in writing addressed to the Secretary-General.
- 2.5 The Secretary-General receives petitions, documents and papers addressed to or intended for the House and reports to the House petitions, etc. received by him and admitted by the Chairman. If a Member wants to present a petition, he has to give advance intimation thereof to the Secretary-General.
- 2.6 A Minister wishing to correct any inaccuracy in the information given by him in answer to a starred or unstarred or short notice or supplementary question or in a debate, has to give notice to the Secretary-General of his intention to correct it, accompanied by a copy of the Statement in regard thereto.
- 2.7 The Secretary-General causes to be prepared a full report of the proceedings of the House for each of its sittings and publishes it in such form and manner as the Chairman may, from time to time, direct. Important among these are Bulletin Part-I, Bulletin Part-II and end-of-the-session Resume of the Business transacted by the Rajya Sabha and the Journal of the Rajya Sabha, apart from the complete text of the Debates of each session.
- 2.8 He corresponds directly with the Ministries and Departments of the Government of India and Members in connection with the business of the House or any matter likely to come up before the House.
- 2.9 He also causes to send to every Member notice of the date for the election of the Deputy Chairman and receives notices which any Member may give proposing names for this office.
- 2.10 Where prior sanction or recommendation of the President is required under the Constitution for the introduction or consideration of a Bill or moving of an amendment thereto, the Minister or Member concerned has to communicate in writing to the Secretary-General, the President's sanction or recommendation.
- 2.11 The Secretary-General signs messages to be sent from the Rajya Sabha to the Lok Sabha, reports to the House messages received from the Lok Sabha and also lays on the Table copies of the Bills received through such messages, if the House is in session, or otherwise, forwards such messages to Members through Bulletin Part-II.

- 2.12 The Secretary-General also certifies all Bills to be transmitted or returned to the Lok Sabha. In case of urgency he authenticates Bills, in the absence of the Chairman, before they are presented to the President for assent and lays them on the Table of the House after they are assented to by the President or returned by him/her.
- 2.13 The Secretary-General also lays on the Table copies of the communication between the Prime Minister and the President regarding resignation of the Government.
- 2.14 He has the custody of all records, documents and papers of the House or any of its Committees and of the Secretariat and does not permit any such paper to be taken out from the Parliament House without the permission of the Chairman.
- 2.15 In the case of a Member resigning his seat in the House or where a seat is declared vacant by the House, the Secretary-General causes the information to be published in the Gazette and forwards a copy of the Notification to the Election Commission for taking steps to fill the vacancy thus caused.
- 2.16 When it is considered necessary to take evidence of a witness, the Secretary-General issues summons to him to appear before the House or a Committee thereof. If a Parliamentary Committee completes its report and the Lok Sabha is dissolved in the meantime, the Secretary-General, Rajya Sabha lays that report on the Table of the House at the first convenient opportunity. This also applies in the case of a report of a committee, which ceases to exist after the presentation of the report to the Presiding Officer.
- 2.17 Visitors are admitted to the Galleries on Visitors' Cards issued in the name of the Secretary-General. Similarly, Identity Cardscum-Railway passes to Members and their spouses are also issued in the name of the Secretary-General.
- 2.18 In the event of quorum not being present at the time appointed for commencement of a sitting of the House, even after the quorum bell has been rung for quite sometime, the Secretary-General brings the matter to the notice of the Presiding Officer and under his orders, informs the Members present in the House about the time when the House will meet next.

- 2.19 When division takes place on any issue, the Secretary-General sets the process of division in motion, explains, if so directed by the Chairman, the process thereof and presents the totals of "Ayes" and "Noes" to the Chairman.
- 2.20 He also organizes orientation courses for the newly-elected/nominated Members in the Rajya Sabha, biennially.
- 2.21 The elections to the offices of the President and the Vice-President are regulated by the Presidential and Vice-Presidential Election Act, 1952, and the rules made thereunder. For the purposes of these elections, it has been the established practice that the Secretary-General of the Rajya Sabha or the Lok Sabha is appointed as returning officer along with one or more assistant returning officers.

For the first (1952), third (1962), fifth (1969), seventh (1977), ninth (1987), eleventh (1997) and thirteenth (2007) Presidential Elections, the Secretary/Secretary-General, Lok Sabha was appointed as returning officer. For the second (1957), fourth (1967), sixth (1974), eighth (1982), tenth (1992) and twelfth (2002) elections, the Secretary/Secretary-General, Rajya Sabha was appointed as returning officer.

For the first (1952), second (1957), fourth (1967), sixth (1974), eighth (1984), tenth (1992) and twelfth (2002) Vice-Presidential Elections, the Secretary/Secretary-General of Lok Sabha and for the third (1962), fifth (1969), seventh (1979), ninth (1987) and thirteenth (2007) elections, the Secretary/Secretary-General of Rajya Sabha were appointed as returning officers.

Administrative Responsibilities of Secretary-General

- 3.1 In his administrative responsibilities, Secretary-General heads the Rajya Sabha Secretariat, which is under the overall control of the Chairman, Rajya Sabha.
- 3.2 The independent status of the Secretariats of the two Houses of Parliament has been ensured under Article 98 of the Constitution. The provision contained in clause (3) of Article 98 enables the Presiding Officers to have a say in the matter of framing of rules for recruitment and conditions of service of the persons to be appointed in respective Secretariats. As the administrative head of the Secretariat of the House, the Secretary-General exercises powers vested in the Chairman, including the determination of the strength, method of recruitment and of qualifications, etc. for the various categories of posts. He is the appointing, disciplinary and appellate authority for certain classes of officers and staff of the Secretariat.
- 3.3 He exercises financial powers and initiates budget proposals relating to the Rajya Sabha and its Secretariat. He is the chief accounting authority for the money sanctioned by the House for expenditure under the Demands for Grants of the Rajya Sabha and its Secretariat and the responsibility is discharged by him through and with the assistance of the Pay and Accounts Officer, who works under his supervision.
- 3.4 By virtue of his being the Secretary-General, Rajya Sabha, he functions as Secretary to all the Parliamentary Committees, serviced by the Secretariat. He either attends the Committee meetings himself or causes his officers to attend them. He supervises all the Secretariat work of these Committees and gives directions wherever needed.
- 3.5 The Secretary-General also ensures that the secretarial work of the House and its Committees is performed by qualified, competent and experienced officers and is organized and conducted properly and smoothly, under his guidance and control. Duties of the officers are not rigid and do not fall in

watertight compartments. Their duties are in fact, flexible and may be added to or changed under the orders of the Secretary-General. Allocation of work among the officers of the Secretariat is the sole prerogative of the Secretary-General. He is assisted by a hierarchy of officers, such as Secretary, Additional Secretary, Joint Secretaries and Directors who, with the help of subordinate officers and staff members, perform the entire functions of the Secretariat.

- 3.6 In conspectus, he discharges all the administrative and executive functions on behalf of the House or the Chairman including rendering services and providing facilities to the Members. The duty of the Secretary-General does not end with producing the Lists of Business, circulating it, facilitating Members, advising the Presiding Officer on points of procedure, etc. His duty extends to giving guidance to Members in their parliamentary work. Members of various political parties approach him for advice. To a very large extent, he has to render such services objectively and impartially.
- The Office of the Secretary-General has assumed greater importance as parliamentary administration is increasingly becoming more complex in the wake of national and international developments, necessitating constant efforts by the administration to adjust to new changes. In addition, international relations are assuming new dimensions and parliamentary diplomacy has become quite prominent in today's world to address the issues relating to security, development, environment protection, human rights etc. Likewise, inter-parliamentary cooperation is also increasing. The Secretary-General represents the House in various international fora such as Commonwealth Parliamentary Association, Society of Clerks-at-the-Table in Commonwealth Parliaments, Inter-Parliamentary Union, Association of Secretaries-General of Parliaments, Commonwealth Speakers and Presiding Officers Conference and G-20 Speakers' Consultation Meeting, among others. As a result Secretary-General has to perform a variety of roles beyond the frontiers of our country.

- 3.8 Between the date of the first constitution and the date of the first sitting of the Rajya Sabha (April-May 1952) Shri B.N. Kaul, Principal Private Secretary to the Prime Minister Shri Jawaharlal Nehru, was appointed to work as Secretary, Council of States.
- 3.9 Thereafter the following have been the Secretaries/Secretaries-General of the Rajya Sabha:
 - **Shri S.N. Mukherjee (13.5.1952 8.10.1963)**, was earlier Chief Draftsman of the Constitution in the Constituent Assembly. Glowing tributes were paid to him in an obituary reference on his death while he was still in office.
 - Shri B.N. Banerjee (9.10.1963 31.3.1976), before joining the Rajya Sabha Secretariat, was Legal Advisor to the High Commissioner for India in London. On retirement as the Secretary-General, he was nominated to the Rajya Sabha by the President
 - Shri S.S. Bhalerao (1.4.1976 30.4.1981), was earlier the Secretary of the Maharashtra Legislative Assembly. Tributes were paid to him in the House on his retirement as the Secretary-General.
 - Shri Sudarshan Agarwal (1.5.1981 30.6.1993), belonged to Judicial Service and worked as District and Sessions Judge prior to joining the Rajya Sabha Secretariat. As a special gesture he was seated in the Special Box of the Chamber of the Rajya Sabha when tributes were being paid to him in the House on his retirement as the Secretary-General.

Shrimati V.S. Rama Devi (1.7.1993 - 25.7.1997), belonged to Indian Legal Service and had, prior to her appointment as the Secretary-General, held various judicial and other offices such as Judicial Member of the Central Excise, Customs and Gold Control Tribunal; Honorary Advisor to the National Commission for Women; Member-Secretary, Law Commission; Secretary (Legislative Department), Government of India and, for a short while, Chief Election Commissioner. The House made appreciative references on her appointment.

Shri S.S. Sohoni (25.7.1997 - 2.10.1997), officiated as Secretary-General and was holding the post of Additional Secretary in the Rajya Sabha Secretariat. He belonged to the Indian Administrative Service and joined as Additional Secretary in this Secretariat on permanent absorption w.e.f. 22 February 1992.

Shri Ramesh Chandra Tripathi (3.10.1997 - 31.08.2002), started his career as a Lecturer/Assistant Professor in the University of Allahabad in 1958 and entered the Indian Administrative Service in 1964. Prior to his appointment as the Secretary-General, Rajya Sabha, he held various posts such as Secretary to Government of India, Ministry of Parliamentary Affairs; Advisor (Education), Planning Commission, New Delhi; Prinicipal Secretary, Department of Energy, Government of U.P.; Principal Secretary and Director-General, Department of Public Enterprises, Government of U.P.; Joint Secretary, Department of Culture, Government of India; Director-General, Archaeological Survey of India, etc.

Dr. Yogendra Narain (1.9.2002 - 14.9.2007), entered the Indian Administrative Service in 1965 and, prior to his appointment as the Secretary-General, Rajya Sabha, held various posts such as Chief Secretary, Government of U.P., Ministry of Defence, Government of India etc.

Dr. Vivek Kumar Agnihotri (29.10.2007- till date) joined the Indian Administrative Service (IAS) in 1968. He worked as Collector, Visakhapatnam in Andhra Pradesh and in Central Government as Development Commissioner (Handlooms), Joint Director, LBS National Academy of Administration, Mussoorie and Secretary, Ministry of Parliamentary Affairs, Government of India. He was also Member (Administration), Central Administrative Tribunal, during 2006-07. He was appointed Secretary-General, Rajya Sabha on 29.10.2007. He has various publications to his credit.

Work-Study of Entire Functioning of Secretary-General, Rajya Sabha

A day of Secretary-General in Office

4.1 A typical day of the Secretary-General during a Session, starts early in the morning when he apprises himself, through scanning of newspaper, about various political, economic and social issues. He also goes through different Parliamentary papers/bulletins regarding issues which are likely to come up before the Hon'ble Chairman, the House and in various Committee meetings like Business Advisory Committee, leaders meeting, etc. In the office it is not a typical desk job of going through files and deciding things, but a long haul of meetings of Committees, interaction with Members, receiving representations of officers and employees of the Secretariat, taking decision regarding matter pertaining to the House and so on. Before he calls it a day, it is quite late in the night, particularly during session time.

Collection of Work Sample

- 4.2 To look into Secretary-General's multifarious responsibilities, O&M Section, Rajya Sabha Secretariat, conducted a work study of the Secretary-General, Rajya Sabha. The study involved two sources of data namely:-.
 - (a) data pertaining to files perused by Secretary-General in year 2008; and
 - (b) work sample for 2 weeks *i.e.* from 8 April, 2010 to 13 April, 2010 (non-session period) and from 15 April, 2010 to 21 April, 2010 (session period).
- 4.3 In case of data at (a) above, all the Secretariat's Sections/Units were divided into three broad categories; namely, House-related sections, Members' services-related sections and Administrative sections (*Annexure-I*).
- 4.4 During the year 2008, it was found that a total of 5161 files were perused/considered by the Secretary-General and 2042 receipts were received by his Office in that year. On analysis of data it

- was found that in File Engagements, 40% of files submitted to the Secretary-General pertained to House-related sections and Administrative sections each, while remaining 20% files belonged to Members services-related sections (*Annexure-I*).
- 4.5 Besides this, O&M Section also took a work sample from 8 April, 2010 to 21 April, 2010. The study period included one week (4 working days from 8 April, 2010 to 13 April, 2010) of non-session period and one week (5 working days from 15 April, 2010 to 21 April, 2010) of session time (*Annexure-II*). For the purpose of the sample his work was divided into following four broad categories:-
 - (i) File Engagements: File Engagements included perusal of files, recording notes on files and taking decisions on proposals submitted through files.
 - (ii) Non-file Engagements: Non-file Engagements included meeting Members, visitors, meeting with officers and employees of the Secretariat as well as outsiders, attending incoming and outgoing telephone calls etc.
 - (iii) Daily Routine Engagements: Daily routine engagements included reading newspapers, going through daily notes, morning meetings with PS and other personal staff, etc.
 - (iv) Receipt Engagements: Receipt engagements included going through letters and communications received by his office.

Findings

4.6 During the inter-session period, the Secretary-General, Rajya Sabha puted in over 10 hours (615 minutes) per day, which jumps to 13.30 hours (810 minutes) per day during Session time. Though File Engagement is the main job, which takes about 190 minutes of the day during inter-session period, it rises to 210 minutes per day during session time. As regards number of files perused by Secretary-General for his consideration, it is on an average 38 per day during inter-session period and during session time it is 42. But, paradoxically, during inter-session period File Engagements take about 31% of his time, which comes down to 26 % during session time. It can also be said that during session time *vis-a-vis* inter-session period there is

- 10% increase in time taken on File Engagements and 40% increase in number of files dealt with (*Annexure-III*).
- 4.7 Secretary-General's Non-file Engagements, like meeting visitors including Members and officers, attending meetings, etc. during inter-session period takes 171 minutes per day and about 28% of his time, which increase to 301 minutes per day and 37% of his time, during session time. There is an increase of 9% in Non-file Engagements during session time compared to inter-session period (*Annexure-III*).
- 4.8 Secretary-General's Daily Routine Engagements, like reading newspapers, time taken on notes, morning meetings with his Personal Secretary, etc., take 30% of his time and 184 minutes per day during inter-session period, which declines to 20% and 163 minutes per day during session time (*Annexure-III*).
- 4.9 During inter-session period, Receipt Engagements, such as going through various communications received by his office, take Secretary-General's 70 minutes per day and 11% of his time. It goes up to 136 minutes per day and 17% of this time during session time (*Annexure-III*).
- 4.10 In a calendar year, the Secretary-General works for around 2,30,851 minutes, *i.e.* 3848 hours. On an average, during session period he works for 13 hours 30 minutes in a day while during inter-session period he works for 10 hours 15 minutes in a day (*Annexure-II & III*).

Work-Study of Parliamentary Responsibilities of Secretary-General

- 5.1 On the basis of work study of multifarious responsibilities of Secretary-General undertaken in 2010, it emerged that as regards his File Engagements, 40% of the files dealt by the Secretary-General pertained to House-related sections and administrative section each, while remaining 20% files belonged to Members' services-related sections.
- 5.2 To make an indepth study of the Secretary-General's Parliamentary duties, O&M Section, Rajya Sabha Secretariat, again took work sample for 2 weeks, *i.e.* from 14 February to 18 February 2011 (non-session period) and from 21 February to 25 February 2011 (session period).
- 5.3 This Work Study focused on the parliamentary responsibilities of Secretary-General. It also included the Secretary-General's engagement in Committees headed by Hon'ble Chairman and Hon'ble Deputy Chairman.
- 5.4 For the purpose of work sample, Secretary-General's work was divided into 8 broad categories (*Annexure-IV*) as follows:-
 - (i) **Preparatory Engagements:** Preparatory engagements included reading newspapers, reading Parliamentary papers/notices, reading notes, etc.
 - (ii) Meetings with Hon'ble Chairman Rajya Sabha: Meetings with Hon'ble Chairman included during session time, morning meeting with Hon'ble Chairman, after Question Hour meeting with Hon'ble Chairman, meeting(s) with Hon'ble Chairman during the day, etc.
 - (iii) Committee/Leaders Meetings/Engagements:
 Committee/Leaders Meetings/ Engagements included morning meeting of Hon'ble Chairman with leaders during session time, Business Advisory Committee, General Purposes Committee, Rules Committee, Committee on MPLADS, Committee on Provision of Computers to Members of Rajya Sabha, Privileges Committee and others.

- **(iv)** *House Engagements:* House Engagements of Secretary-General included Question Hour, Laying of Bills/Papers/Reports on the Table, House duty during the day in session time, etc.
- (v) *Members' Engagements:* Members' Engagements included Meetings with Members, telephonic talks with Members, passing of instructions to officers regarding Members, etc.
- (vi) *Ballot Engagements:* Ballot Engagements included Ballots for Questions, Ballots for Bills/Resolution, etc.
- (vii) *Other Engagements:* Other Engagements included taking part in procession of President's Address, sitting in Central Hall during President's Address, etc.
- (viii) *File Engagements:* File Engagements included files pertaining to House-related sections, *viz.* Bill Office, Table Office, Lobby Office, Notice Office, Legislative Section, Parliamentary Security Service, Simultaneous Interpretation Branch, Question Section, Committee Sections, etc.
- 5.5 As per previous Work Study of Secretary-General in 2010, his work schedule stretched to 13 hours 30 minutes per day during session period and 10 hours 15 minutes during inter-session period. His House-related activities during session period accounted for around 8 hours 43 minutes (523 minutes) per day and for 5 hours 29 minutes (329 minutes) per day during intersession period, which comes to 65% and 54% respectively of his total working hours (Annexure-VI, VII, Chart-III and IV). File Engagements of House-related Sections and Committees take around 1 hour 31 minutes (91 minutes) (11%) per day during session period and they increase to 1 hour 49 minutes (109 minutes) (18%) during non-session period (Annexure-IV, S. No. 8, Annexure-VII and Chart-V).
- 5.6 On the basis of work sample it can be inferred that Secretary-General uses 2 hours 28 minutes (24%) per day of his work schedule in Preparatory Engagements during non-session period. This time is restricted to 2 hours 16 minutes (17%) per day during session period. During session period around 48 minutes (6%) per day of Secretary-General's time is utilized in meetings with Hon'ble Chairman, Rajya Sabha. This time

- comes down to 31 minutes (5%) per day during the inter-session period (Annexure-IV, S.No. 1&2, Annexure-VII and Chart-V).
- 5.7 Secretary-General, Rajya Sabha uses around 24 minutes (3%) per day during session period in Committee/Leaders meetings/engagements (Annexure-IV, S. No. 3, Annexure-VII and Chart-V).
- 5.8 Secretary-General's Engagement with Members of Rajya Sabha takes around 5 minutes per day during session period and it increases to 9 minutes during non-session period (Annexure-IV, S. No. 5 and Chart-V).
- 5.9 House Engagements occupy a major chunk of the Secretary-General's time during session period. The Secretary-General sits for around 3 hours 8 minutes (188 minutes) (23%) per day in the House during session period (Annexure-IV, S. No. 4, Annexure-VII and Chart-V).
- 5.10 Ballot engagements of Secretary-General take around 12 minutes per day during session period. Other engagements like taking part in procession of President's address, sitting in Central Hall during President's address and others took around 95 minutes during session period and 110 minutes during non-session period (*Annexure-IV*, S. No. 6, 7 and Chart-V).
- 5.11 Regarding engagement of Secretary-General in meetings of Committees of which Chairman/Deputy Chairman, Rajya Sabha, are the Chairpersons, the data of the period from January to December, 2010 was taken. 1308 minutes were utilized in meetings of Committees, namely Business Advisory Committee, General Purposes Committee, Committee on Rules, Committee on MPLADS, Committee on Provision of Computer Equipment to Members of Rajya Sabha and Privileges Committee during the said period. It comes to about 0.67% of the total working time of Secretary-General (Annexure-V, VI and VII and Chart-I, II, III and IV).
- 5.12 In a nutshell, the Secretary-General, Rajya Sabha devoted 1570 hours out of 3848 total working hours to House-related/Parliamentary work during the year (*Annexure-VI*). It comes to 40.80% of his total working hours during the year. It reinforces the work study of entire activities of Secretary-General, Rajya Sabha conducted in April, 2010.

Conclusion

- 6.1 To sum up, the Work Studies undertaken in relation to the official responsibilities of the Secretary-General, Rajya Sabha, *inter-alia* reveal that he has considerable work load during session time as well as in inter-session period. He has to spend substantial time to keep himself abreast of various events and developments reported in the printed as well as electronic media. This enables him to advise the Chairman in relation to the admission of various notices received from Members to raise matters of public importance in the House.
- 6.2 During the sittings of the Rajya Sabha, particularly in the beginning, the Secretary-General also functions as an extension of the Notice Office and the Table Office, since several Members come up to the Table to hand over their notices as well as requests for inclusion of their names in the lists of Speakers for various debates and discussions.
- 6.3 The most revealing feature of the Work Studies is the fact that almost 40% of the Secretary-General's time is spent on dealing with the work generated by the Administrative Section and another 20% is spent on dealing with matters relating to services provided to Members. The Survey did not cover a key activity relating to writing of Annual Performance Appraisal Reports (APARs), which is seasonal in nature. The Secretary-General is required to initiate about 20 APARs and review more than 50 APARs every year.
- 6.4 On the whole, the daily schedule of the Secretary-General leaves very little time for academic and intellectual pursuits on his own.

Annexure-I Files Perused By Secretary-General, Rajya Sabha In Year 2008

Subject	Files	Receipts
(A) House-Related Matters		
(1) Legislative Section		
(Files/receipts regarding Privilege Notice,	288	81
Summoning & Prorogation of Rajya Sabha,		
Motion of Thanks, Short Duration Discussion,		
Calling Attention Notices, Special Mentions,		
Government Resolutions, Private Member's		
Resolution, Arrest, Detention & Release, etc.,		
Rules of Procedure and Rules Committee, etc.)		
(2) Table office		
(Files/receipts regarding List of Business,	350	480
Laying of Papers on the Table of the House,		
Statements by Ministers, Parliamentary		
Bulletin Part-I and II, BAC, Allocation of		
seats to Members in the Chamber, Oath/		
Affirmation by Members, Resignation by		
Members, Vacation of seats and filling up of		
casual vacancies, Obituary references, etc.)		
(3) Lobby, Bill and Notice Office		
(Files/receipts regarding Bills introduced in	450	270
Rajya Sabha, Bills originating in Rajya Sabha		
and Lok Sabha referred to DRPSCs, Bills		
originating in Rajya Sabha, Considered/		
Passed or Withdrawn, Leave of Absence of		
Members, etc.		
(4) Questions Branch		
(Files/receipts regarding holding of Ballots	605	230
for Notices of Questions, Short Notice		
Questions and Half-an-Hour discussion,		
Starred Questions, Intimation about the		
disallowed and lapsed Notices of Questions,		
Short Notice Questions and Half-an-Hour		
Discussions to Members, First six Starred		

Questions on daily basis during Session period for perusal of HC, etc.) (5) Committee Coordination Section (Files/receipts regarding Constitution of Committees and filling of casual vacancies therein, Election/Nomination of Members to JPC, Constitution of Parliamentary Fora on various subjects, Amendments to the Third Schedule of the Rules of Procedure and Conduct of Business, etc.) (6) Interpretation and Reporters Branch Rajya Sabha Debate Part I or II— expunction. (B) Administration (Member of Parliament) MS&A, MA Section, All Committees, Conference & Protocol, IT, Training Unit, R&L (i) Files/receipts regarding Monthly salary bills of HC, TA/DA bills of HDC, LOP, Reimbursement of medical expenses incurred by HC, HDC, LOP and Members, Settlement of refreshment bills in respect of HC and LOP, Grant of Conveyance Advance to Members, Settlement of Telephone, Water and electricity bills of Members; (ii) Minutes of all Committees for information of HC; (iii) Visit of Indian Parliamentary delegation to foreign countries and vice-versa, ASGP and SCAT; (iv) provision of computer equipment to Members; (v) Procurement and Sale of Souvenir Items, greeting eards, etc.; (vi) Computer Training Programme for MPs, Orientation Programme for newly elected Members and Media persons, foreign training, workshop on RTI; (vii) Research Notes / Archives / Speeches / Addresses / Messages for HC, HDC, Sessional Review,			
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(C) Administration		
(Secretariat)		
Personnel Section, Establishment (G),		
GA, IT, O&M, D Branch, Stores,		
Accounts, Recruitment, RTI Cell, Sales		
& Archives, Training, R&L, Editorial		
Service, Rajbhasha, Printing, Watch &		
Ward, Welfare Unit, RSS Club, RS Thrift		
& Credit Society, RS Association		
(i) Files/receipts regarding Promotion, Disci-	2085	400
-plinary, Transfer, Appointment, Retirement,		
Creation of Posts, ACRs, Court Cases, Con-		
-firmation cases; (ii) Grant of HBA, Adoption		
of various Financial & Administrative Orders		
issued by Government of India, Resignation		
& Retention/Termination of lien of employees,		
Voluntary Retirement; (iii) Allotment of office		
accommodation for officers, reimbursement		
of medical claims of officers, Annual Rajya		
Sabha Diaries, Calendars, etc.; (iv) Inspection		
and Analysis of Inspection Reforms, Assess-		
ment of Workload, Monitoring of Receipts and		
Disposal of Files, SIU Study, etc.		
(D) Meetings/Appointments		
(1) MPs/Ministers/HC/HDC	152	
(2) Secretariat & Employees	212	
(E) Notes/Letters From SG		
(1) MPs/Ministers/Secretaries to	148	
Government of India		
(2) Office of HC, HDC, Secretariat & Employees	431	
(F) Functions Attended		
Floral Tributes, Farewell functions,	55	
Condolence meetings, etc.		
(G) Visit of SG		
Local as well as Foreign visits	06	
(H) Attended Ballots of Questions	50	
& Draw of Lots of Private		
Members' Bills	0.7	
(I) Orientation Programme, etc.	07	

Average Files/Receipts Taken/Dealt By Secretary-General, Rajya Sabha In Year 2008

Sl.No.		Files	Receipts
1.	House-Related Sections	2098/5161	1102/2042
		40.56%	53.97%
2.	Members Service Related Sections	978/5161	540/2042
		18.95%	26.44%
3.	Administration Sections	2085/5161	400/2042
		40.40%	19.59%
	Total	5161	2042

S.No.				
1.	Otl	ner Miscellaneous Receipts	1061	
	a	Meetings/Appointments	364/1061	34.31%
	b	Notes/Letters, etc.	579/1061	54.57%
	c	Functions/Visits, etc	118/1061	11.12%
2.	Legislative Section		288/5161	5.58% Files
			81/2042	3.96% Receipts
3.	Table Office		350/5161	6.78% Files
			480/2042	23.50% Receipts
4.	Lobby, Bill and Notice Office		450/5161	8.72% Files
			270/2042	13.22% Receipts
5.	Qu	estion Branch	605/5161	11.7% Files
			230/2042	11.26% Receipts
6.	Co	mmittee Co-ordination Section	375/5161	7.3% Files
			22/2042	1.08% Receipts
7.	Inte	erpretation and Reporters Branch	30/5161	0.58% Files
			19/2042	0.93% Receipts

1.	Admin	istration Sections		2085
2.	Membe	ers Services Section		978
3.	House	Related Sections		
	a.	Question Branch	605	
	b.	Lobby, Bill and Notice Office	450	
	c. Committee Coordination Section			
	d. Table Office			
	e. Legislative Section			
	f.	Interpreters and Reporters Branch	30	

Receipts

1.	Members Service Sections	540
2.	Table Office	480
3.	Administration Section	400
4.	Lobby, Bill and Notice Office	270
5.	Question Branch	230
6.	Legislative Section	81
7.	Committee Coordination Section	22
8.	Interepreters and Reporters Branch	19

Annexure- II

Work-Sample of Entire Activities of Secretary-General From 8.4.10 To 13.4.10 (Non-Session Period) And 15.4.10 To 21.4.10 (Session Period)

	DATE	08.04.10	09.04.10	12.04.10	09.04.10 12.04.10 13.04.10 15.04.10 16.04.10 19.04.10 20.04.10 21.04.10 TOTAL	15.04.10	16.04.10	19.04.10	20.04.10	21.04.10	TOTAL
_	2	3	4	v	9	7	x	6	10	11	12
	No. of Files	52	22	42	33	46	37	48	36	42	358
J⊞ G&G¦	Time taken in Minutes	340	93	181	162	140	167	232	176	214	1705 mins (28 hrs 25 mins)
aZ⊭		H M	H M	H M	H M	H M	Н М	H M	Н М	Н М	Н
N I Z		5 40	1 33	3 1	2 42	2 20	2 47	3 52	2 56	3 34	28 25
	E Time spent N with Visitors	15	35	40	114	25	25	1	50	110	414 mins
	G in minutes										(6 hrs 54 mins)
ע ק ק	M	30	13		120		10	15			188 mins
	E Office										(3 hrs 8 mins)
E E Z		185	20	20		300	130	315	305	130	1405 mins
S	N Outsiders										(23 hrs 25 mins)
	G (in mins)										
	S										
	_	_								_	_

	<u> </u>		S		<u>s</u>		
12	135 mins (2 hrs 15 mins)	39 ½ mins	915 mins (15 hrs 15 mins)	442 mins (7 hrs 22 mins)	150 mins (2 hrs 30 mins)	192	710 +4 Books +3 Report Books
11	90	% 50	80	55	15	10	26
10	21	80	155	22	15	32	106
6	16	I	140	30	15	30	76+2 Books+1 Report Book
8	15	02	08	35	15	27	09
7	12	ı	08	09	15	37	93
9	13	60	08	30	15	16	54+1 Book
5	11	03	140	155	15	16	32+1 Report Book
4	13	07	08	08	30	21	64+1 Report Book + 1 Book
3	28	05	08	15	15	60	٢
	out going C (in A mins)	P L H L O S incoming N (in mins)	Reading Newspaper (in mins)	Daily note (in mins)	Morning Meeting (in mins)	Number of Receipts	Number of pages
7	F H J H	S T N D E E				N Z Z	S T N E G Of N C S T N E G OF S C S C S C S C S C S C S C S C S C S
_	ZOZ F		ALLAD CALLAD				STALE

Average Time Taken By Secretary-General, Rajya Sabha In Performing All Activities

I.	File Engagements		
Total days		9	
Total Files		358	
Total time taken		1705 mins	
Average Files (per day)		358/9 = 39.77 i.e. 40 Files	
Average time taken (per file)		1705/358 = 4.76 <i>i.e</i> 5 mins	
Average time taken on Files		40x5 = 200 mins (a)	
II.	Non- File Engagements		
(a) .	Meetings		
,	Total days	9	
,	Total time spent with visitors	414 mins	
	Average time spent with visitors (per day)	$414/9 = 46 \text{ mins } \dots(i)$	
	Total time spent on meetings with Officers/Office	188 mins	
	Average time spent on	188/9 = 20.88 i.e.	
	meetings with officers	21 mins(ii)	
,	Total time spent on meetings with outsiders	1405 mins	
	Average time spent in	1405/9 = 156.11 <i>i.e.</i>	
	meetings with outsiders	156 mins(iii)	
(b) '	Telephone Calls		
	Total time spent on outgoing telephone calls	135 mins	
	Average time spent on outgoing telephone calls	135/9 = 15 mins(iv)	
,	Total time spent on incoming telephone calls	39 ½ mins	
	Average time spent on incoming telephone calls	$39 \frac{1}{2} / 9 = 4 \text{ mins}$	
-	Average time spent on telephone calls	15+4 = 19 mins(v)	
	Average time spent on	(i) + (ii) + (iii) + (iv) + (v)	
	non-file engagements	46+21+156+15+19 = 257 mins(b)	

III. Daily Routine Engagements

Total days

Total time taken in Reading 915 mins

newspapers

Total time taken on notes 442 mins Total time taken on morning meetings 150 mins

Average time in newspapers reading 915/9 = 101.66 mins Average time in daily notes 442/9 = 49.11 minsAverage time in morning meetings 150/9 = 16.66 mins

Average time on daily routine 101.66+49.11+16.66 = 167.43 (per day) *i.e.* 167 mins..... (c)

IV. Receipts Engagements

Total days 9 No. of Receipts 192

Total time taken in Receipts @ 192x5 = 960 mins

5 mins per receipt

Average time taken on receipts 960/9 = 107 mins.....(d)

(per day)

Hence, Average time taken = a+b+c+d

per day in file engagements+ = 200+257+167+107

non file engagements + daily = 731 mins

routine engagements + receipt engagements

As per norms prescribed by SIU, Department of = 241 days Expenditure, Ministry of Finance, total working days in a year

Total time taken in a year = 731x241

= 1,76,761 mins.....(X)

Additional Work Done During Session-Period By Secretary-General, Rajya Sabha

Average Session days in a year = 70 days

1.	Time taken for reading memorandum of Business and the lists of various notices @ 20 minutes (per day)	70x20 = 1400 mins
2.	Time taken in attending phone calls from MPs and action thereon	70x15 = 1050 mins
3.	Time taken for draft approval of signifi-	4 hrs = 240 mins

cant assignments received from Secretary, Additional Secretary's and Joint Secretary's twice a year to be sent to Hon'ble Chairman

Total time taken during session period

2690 mins (Y)

Miscellaneous work performed throughout the year

- 1. In reading of newspapers, press clippings, 365x120=43,800 journals throughout the year daily, SG takes 2 hours

 365x120=43,800

 24,500

 19,300 mins
- 2. In reading of agenda for preparation of 241x30 = 7230 mins meetings like Rules Committee, General Purposes Committee, Privilege Committee, BAC, Committee on Provision of Computer Equipments, MPLADS Committee, etc., SG takes 30 mins
- 3. On every Monday, SG takes 45 minutes to read folders pertaining to notes and urgent letters etc. sent to senior officers and 15 minutes to read folder of directions of HC and SG.
- 4. In writing ACR, for review, he takes 15 35x15 = 525 mins minutes and for reporting and review both, 11x30 = 330 mins he takes 30 minutes. ACRs for the period ending 2009, SG has to write 46 ACRs out of which 35 ACRs are to be reviewed and 11 ACRs are to be reported & reviewed both

- 5. He takes about 30 minutes to approve the draft of Notes on Procedures. On an average, 12 Notes on Procedures are prepared in a year
 - 12x30 = 360 mins
- 6. In maintaining account of books kept in office 2x120 = 240 mins and residence SG takes 2 hours (twice a year)
- 7. In reading the list of files pending with Chairman and Deputy Chairman on every Monday, he takes 10 minutes.
- 52x10 = 520 mins
- 8. In writing daily notes, he takes 10 to 15 minutes.
- 365x15 = 5475 mins
- 9. Secretary General spends about 6 hours per week in reading relevant books and literature pertaining to parliamentary studies and keeping notes thereon
- $52x240 = 12480 \, \text{mins}$
- 10. Secretary-General takes two minutes to sign fair letter. An average of 5 letters is received daily
- 241x5x2 = 2410 mins

Total time taken in Miscellaneous work

51990 mins..... (Z)

Grand Total of time taken during the year= X + Y + Z

176171 +2690 + 51990

i.e 230851 mins = 3847.51 hrs

say 3848 hrs

Work-Study Of All Functions Of Secretary-General, Rajya Sabha

I. File Engagements

	Non-Session Period	Session Period
Total days	4	5
Total files	149	209
Total time taken	776 mins	929 mins
Average file per day	149/4 = 37 ½	$209/5 = 41^4/5$
	Say 38 files	Say 42 files
Average time taken	776/149 = 5.20	929/209 = 4.44
per file	Say 5 mins	Say 5 mins
Average time taken on files (per day)	38x5 = 190 mins	42x5 = 210 mins

II. Non-File Engagements

	Non-Session Period	Session Period
Total days	4	5
Total time spent with visitors	204 mins	210 mins
Average time spent with visitors (per day)	204/4 = 51 mins	210/5 = 42 mins
Total time spent in meetings with officers/officials	163 mins	25 mins
Average time spent on meetings with officers/officials	163/4 = 40.75 mins Say 41 mins	25/5 = 5 mins
Total time spent on meetings with outsiders	225 mins	1180 mins
Average time spent in meetings with outsiders	225/4 = 56.25 Say 56 mins	1180/5 = 236 mins

Telephone Calls		
Total time spent in outgoing telephone calls	65 mins	70 mins
Average time spent on outgoing telephone calls	65/4 = 16.25 mins	70/5 = 14 mins
Total time spent on incoming telephone calls	24 mins	15 ½ mins
Average time spent on incoming telephone calls	24/4 = 6 mins	15.5/5 = 3.1 mins Say 4 mins
Average time spent on telephone calls (per day)	16.25+6 = 22.25 Say 23 mins	14+3.1 = 17.1 mins Say 18 mins
Average time spent on non-file engagements (per day) during non- session period	51+41+56+23 = 171mins	42+5+236+19 = 302 mins

III. Daily Routine Engagements

	Non-Session Period	Session Period
Total days	4	5
Total time taken in reading newspapers	380 mins	535 mins
Average time taken in reading newspapers	380/4 = 95 mins	535/5 = 107 mins
Total time taken on notes	280 mins	202 mins
Average time taken on notes	280/4 = 70 mins	202/5 = 40.40 mins Say 41 mins
Total time taken on morning meetings	75 mins	75 mins
Average time taken on morning meetings	75/4 = 18.75 mins Say 19 mins	75/5 = 15 mins

Average time taken	95+70+19 =	107+41+15 =
in Daily Routine	184 mins	163 mins
Engagements		

IV. Receipts Engagements

	Non-Session Period	Session Period
Total days	4	5
No. of receipts	56	136
Total time taken in Receipts @ 5 mins per receipts	56x5 = 280 mins	136x5 = 680 mins
Average time taken on Receipts engagements	280/4 = 70 mins	680/5 = 136 mins

Gist of All

	Non-Session Period (in a day)	Session Period (in a day)
I Average time taken on files	190 mins - 30.90%	210 mins - 25.93%
II Average time taken on non- file engagements	171 mins - 27.80%	301 mins - 37.16%
III Average time taken on daily routine engagements	184 mins - 29.92%	163 mins - 20.12%
IV Average time taken on daily Receipts engagements	70 mins - 11.38%	136 mins - 16.79%
Total	615 mins Say 10 hrs 15 mins	810 mins Say 13 hrs 30 mins

Work Sample of Parliamentary Work

of Secretary-General, Rajya Sabha From 14.02.2011 To 18.02.2011 (Non-Session Period) And From 21.02.2011 To 25.02.2011 (Session Period)

						•	
S.	S. Items of	Activit	Activity And Time Taken (in minutes)	en (in minutes)		Total	Average
2 Z	. Work					Time	Time Per Day
		1	2	3	4	1+2+3+4	(in minutes)
_:	1. Preparatory	Reading	Reading	Reading Notes	Others		
	Engagements	Newspaper	Parliamentary Papers/Notices				
	Non-session	510	35	45	ı	590=9 hrs	590 = 147.5
	Period/Days-04					50 mins	4 =148 mins
							=2 hrs 28 mins
	Session neriod/Days-05	580	65	32	1	677=11 hrs 17 mins	$\frac{677}{5} = 135.4$
							=136 mins
							=2 hrs 16 mins
2.	Meetings with Hon'ble	Morning meet-	After Question	Meeting(s) with	Others		
	Chairman (HC)	w	with H.C.	day.			
	Non-session	1	1	115	10	125=2 hrs	125 = 31.25 mins
	Period/Days-04					5 mins	4 - 21 mins
	Session	120	30	82	10	hrs	$\frac{242}{2} = 48.4 \text{ mins}$
	period/Days-05					7 mins	5 - 48 mins
							_ 40 IIIIII

Committees 120= 2 hrs $\frac{120}{5}$ = 24 mins Others - 938= 15 hrs $\frac{938}{5}$ = 187.6 38 mins = 188 mins = 188 mins = 34 rs mins - 37 mins $\frac{37}{4}$ = 9.25 i.e 4 9 mins - 22 mins $\frac{37}{4}$ = 9.25 i.e	
Others Others Others	
Committee on MPLADS, Provision of Computer, Privileges Committee - House duty during the day 662 662 Passing of instructions to officers regarding Members 02	
BAC, GPC, Rules Committee Laying of Bills/Papers/ Reports on the Table - 40 Telephonic talks with Members 05	
Morning meeting of H.C. with leaders - 120 Question Hour 336 30 20	
Committee/ Leaders meetings/ Engagements Non-session Period/Days-04 Session period/Days-05 House Engagements Non-session Period/Days-04 Session Members' Engagements Friod/Days-05 Session Period/Days-04 Session Period/Days-04 Session	period/Days-05

S S	Items of Work	Activit	Activity And Time Taken (in minutes)	en (in minutes)		Total Time	Average Time Per Dav
		1	2	3	4	1+2+3+4	(in minutes)
9.	Ballot Engagements	Question Ballot	Bill/Resolution Ballot		Others		
	Non-session Period/Days-04	15			ı	15mins	$\frac{15}{4}$ = 3.75
	Session period/Days-05	09	-		-	60 mins=1hr	= 4 mins $= 60 = 12 mins$
7.	Other Engagements	Taking part in procession of President's Address	Sitting in Central Hall during Presidents Address		Others		
	Non-session Days-04		-		110	110 = 1 hr 50 mins	$\frac{110}{4} = 27.5$
	Session period/Days-05	05	06		ı	95 = 1 hr 95 = 19 mins	= 28 mins $= 19 mins$
∞.	Engagements (Files pertaining to House-related Sactions and	Days	Files				
	Committees) Non-session Period	04	85			435 = 7 hrs 15 mins	$\frac{435}{4} = 108.75$ = 109 mins
	Session period	05	138			453 = 7 hrs 33 mins	= 1 hr 49 mins $\frac{453}{5} = 90.6$ = 91 mins = 1 hr 31 mins
							_ 1 III 31 mms

Annexure-V

Committee Meetings Attended By Secretary-General, Rajya Sabha During The Year 2010

S. No.	Name of Committee in which Chairman, Deputy Chairman, Rajya Sabha is the Chairperson	Time Taken
1	General Purposes Committee	1 hr 20 mins = 80 mins
2	Committee on Provision of Computer Equipment to Members of Rajya Sabha	1hr 10 mins = 70 mins
3	Committee on MPLADS	5 hrs 35 mins = 335 mins
4	Committee on Rules	1 hr 40 mins = 100 mins
5	Committee on Privileges	3 hrs 21 mins = 201 mins
6	Business Advisory Committee	8 hrs 42 mins = 522 mins
Tota	al time taken during the year 2010	= 1308 mins <i>i.e.</i> 21 hrs 48 mins

Gist

Total Time Taken By Secretary-General, Rajya Sabha In House-Related/ Parliamentary Work

<u>Average</u>

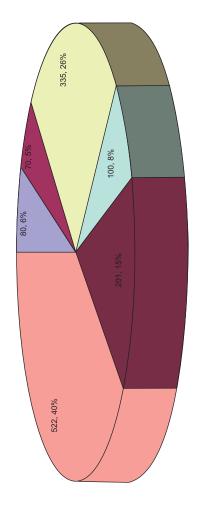
				<u>Average</u>
1.	Non-Session Period	= 4 days	= 1316 mins	329 mins Per day
			= 21 hrs 56 mins	= 5 hrs 29 mins per day
		329 X 171	= 56259 mins = 937 hrs 39 mins	
2.	Session Period	= 5 days	= 2615 mins	523 mins per day
			= 43 hrs 35 mins	=8 hrs 43 mins per day
		523 X 70	= 36610 mins = 610 hrs 10 mins	per day
3.	Committee Meetings h year 2010 in which Chairman/Deputy Chai Rajya Sabha is Chairpe of Committee	= 1308 mins = 21 hrs 48 mins	$\frac{1308}{241} = 5.427$ 241 mins per day	
	Total: 56259+36610+13 = 94,177 mins (1-		9 hrs 37 mins y 1570 hrs	94177 = 390.77 241 mins say 391 mins per day = 6 hrs 31 mins per day

Annexure- VII

Gist Of Parliamentary Responsibilities Of Secretary-General (In Percentage)

S. No.	Items of Work (Average time taken in a day)	Non-Session Period (in a day)	Session Period (in a day)
1	Preparatory Engagements	148 mins - 24%	136 mins - 17%
2	Meeting with Hon'ble Chairman (HC)	31 mins - 5%	48 mins - 6%
3	Committee/Leaders meetings/Engagements		24 mins - 3%
4	House Engagements		188 mins - 23%
5	Members Engagements	9 mins - 1.4%	5 mins - 1%
6	Ballot Engagement	4 mins - 0.6%	12 mins - 1.5%
7	Other Engagement	28 mins - 5%	19 mins - 2.5%
8	File Engagement	109 mins - 18%	91 mins - 11 %
		29 mins - 5 hrs 29 mins)	523 mins - (8 hrs 43 mins)
	<u>3</u>	$\frac{29X100}{615} = 53.49\%$ $\frac{5}{i.e.}$ $\frac{5}{54\%}$	$\frac{623X100}{810} = 64.5\%$ <i>i.e.</i> 65%
Con	nmittee Meetings	<u>5.</u>	.427X100=0.67% 810
Ave	erage of Parliamentary Duties =	1570 X 100 3848	40.80%

TIME IN MINUTES SPENT ON COMMITTEE MEETINGS BY SECRETARY - GENERAL, RAJYA SABHA DURING THE YEAR 2010





- Committee on Provision of Computer Equipment to Members of Rajya Sabha
 - Committee on MPLADS
 - Committee on Rules
- Business Advisory Committee Committee of Privileges

CHART-II

COMMITTEE MEETINGS ATTENDED BY SECRETARY - GENERAL, RAJYA SABHA DURING THE YEAR 2010

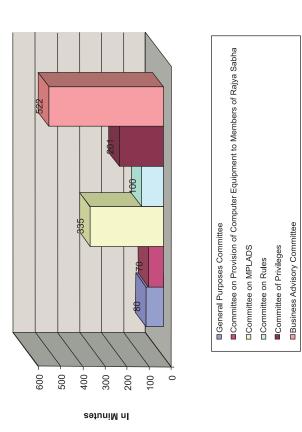


CHART- III
AVERAGE TIME TAKEN (IN A DAY) BY SECRETARY - GENERAL, RAJYA SABHA IN HOUSE
RELATED/PARLIAMENTARY WORK

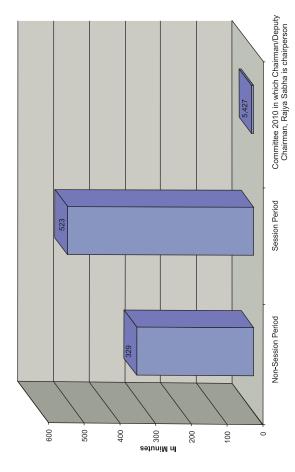
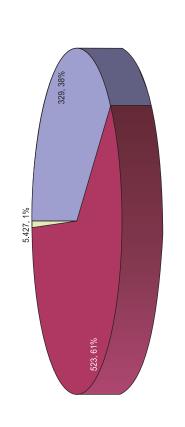


CHART-IV

TOTAL TIME UTILIZED BY SECRETARY - GENERAL, RAJYA SABHA FOR HOUSE RELATED/PARLIAMENTARY WORK



■ Non-Session Period

■ Session Period □ Committee Meetings held in year 2010 in which Chairman/Deputy Chairman, Rajya Sabha is chairperson of Committee

TIME IN MINUTES

